

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 55 of 2020 (SZ)

Tribunal on its own motion SUO MOTU

Based on the News item in Chennai Express,

Newspaper dated 03.03.2020, Chennai Supplementary

“Sewage is pumped in to Putheri Lake in Pallavaram”

...Applicant(S)

Versus

The Secretary to Government of Tamil Nadu,

Public Works Department,

Govt. Secretariat Fort St. George,

Chennai and Others.

...Respondent(s)

INDEPENDENT REPORT SUBMITTED BY CMWSSB (7TH RESPONDENT)

1. Thiru. M. Jaikar Jesudos, son of Thiru. C. Milton, Christian, aged about 57 years now working as Superintending Engineer of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:
2. I am Superintending Engineer in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and 7th Respondent herein and well acquainted with the facts of the case from the connected files.
3. I am filing this independent report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 7th respondent in the case taken up by the Hon'ble National Green


Superintending Engineer
Chennai Metropolitan Water Supply
and Sewerage Board
No. 1, Pumping Station Road,
Chintadripet, Chennai - 600 002.

Tribunal (NGT), Southern Zone (SZ), Chennai on its own motion – Suo Motu based on the news item in the Chennai Express, dated 03.03.2020, under the caption “Sewage is pumped in to Putheri Lake in Pallavaram” vide O.A. No. 55 of 2020 (SZ)

4. I humbly submit that the Pallavaram Municipality is outside the GCC limits and is under Commissionerate of Municipal Administration (CMA) the water supply and sewage services are fully operated and maintained by the municipality.
5. I humbly submit that Perungudi Sewage Treatment Plant receives the raw sewage collected from Pallavaram Municipality limits which is first conveyed to its Keelkattalai Sewage Pumping Station, and then pumped to Perungudi Sewage Treatment Plant. The Pallavaram Municipal Area, Keelkattalai Sewage Pumping Station and Potheri Lake are at North West of Perungudi STP at a distance of 13 km from Perungudi sewage treatment plant outside the GCC limits and operational jurisdiction of CMWSSB. The Potheri Lake and Keelkattalai Sewage Station apart from being 13km away from the Perungudi STP are also at a relatively higher elevation. There is no possibility of diversion of sewage from Perungudi STP to Putheri Lake nor could any leak from the Perungudi STP be able to cause release of sewage into Potheri lake since the lake and Keelkattalai Sewage Station are at higher elevations. Putheri Lake is also located in Pallavaram Municipality area which is out of Greater Chennai Corporation limit.
6. I humbly submit that the progress of underground sewage system for the unsewered area in Pallavaram Municipality is planned and executed by Pallavaram Municipality

The status of Underground sewerage system for the unsewered areas in GCC limits are as listed below:

- Work commissioned – 17 Nos
- Work under Progress – 8 Nos


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- DPR Prepared & and fund awaited – 1 No
- DPR prepared and under appraisal – 16 Nos
- Total Added areas – 42 Nos

7. I humbly submit that the Process of effecting Sewage connection in Pallavaram area is carried out by Pallavaram Municipality and not by CMWSSB. The Perungudi STP at present receives on an average daily sewage inflow of 8 ML to 11 ML from Pallavaram Municipality through Keelkattalai Pumping Station for treatment and disposal. The capacity of the Perungudi STP is now adequate. However considering future growth CMWSSB is constructing another new 60 MLD STP at Perungudi.

The status and capacity of STP's operated under CMWSSB for the GCC areas are listed below:

No.	Location	Existing STP Capacity Utilized (MLD)	Status of STP
1.	Nesapakkam STP Zone-IV	23	Working
2.	Koyambedu STP Zone-III	34	Working
3.	Kodungaiyur STP Zone-II	80	Working
4.	Kodungaiyur STP Zone-I	80	Working
5.	Perungudi STP Zone-V	12	Working
6.	Koyambedu STP Zone-III	60	Working
7.	Kodungaiyur STP Zone-I&II	110	Working
8.	Nesapakkam STP Zone-IV	40	Working
9.	Perungudi STP Zone-V	54	Working

U. Jael
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 Chennai Metropolitan Water Supply
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10.	Perungudi STP Zone-V	60	Working
11.	Nesapakkam STP Zone-IV	54	Working
12.	Koyambedu STP Zone-III	120	Working
13.	Sholinganallur STP	18	Working

8. I humbly submit that the construction for all the new STP's are scheduled to be completed and become operational by March 2023.

Details of under construction STP's

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Expected to be Completed by
1	Sholinganallur STP (PHASE II)	54	90.00	Sep 2022 (36+18) 18MLD trial run work under progress
2	Thiruvottriyur STP	31	100.00	Trial Run, Improvement and additional works in progress
3	Kodungaiyur STP Zone - I	120	68.20	Dec 2022
4	Kodungaiyur STP Zone - II	120	83.10	October 2022
5	Nesapakkam STP Zone - IV	50	70.00	October 2022
6	Perungudi STP Zone - V	60	53.00	Mar 2023


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7	Nesapakkam TTUF	10	95.00	May 2022 Commissioning activities under progress
8	Perungudi TTUF	10	69.25	Dec 2022
9	CRRT - Chetpet MSTP	1	100.00	Work Completed
10	CRRT- Nungambakkam MSTP	1.2	69.50	Dec 2022
11	CRRT- Langs Garden MSTP	10	45.00	Dec 2022
12	CRRT - Todd Hunter Nagar MSTP	10x0.4=4.0	78.00	Dec 2022
13	CRRT -Kotturpuram MSTP	0.3x2=0.6	92.00	July 2022
Total		471.80		

9. I humbly submit that CMWSSB has furnished necessary reply to Tamil Nadu Pollution Control Board for compliances and completion of the works. The copies of the same are also submitted.

In the said circumstances it is therefore prayed that this Hon'ble Tribunal maybe pleased to take the present report on record and pass appropriate orders in the facts of the present case and thus render justice.

Solemnly affirmed at Chennai
This 19th day of May, 2022 and
Singed his name in my presence.


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and Sewerage Board
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Chintadripet, Chennai - 600 002.

Before me.



Advocate: Chennai